[प्रो॰ विजय कुमार मल्होता]

मंगा सकती थी लेकिन ये दोनों काम नहीं किये गये। शुकर लाबी जब इस बात को देखा तो उसने सोचा कि जो चीनी इम्पोर्ट की जाय उसमें इतनी डिले कर दी जाये ताकि चीनी के दाम बढ़ जाएं। 13 रुपये किलो चीनो के दाम ग्रमी एक-दो महीने पहले थे जो कि ग्राज 16 रुपये तक पहुंचे गये हैं। पिछले साल 9 रुपये किलो चीनों के दाम थे। महोदय, इसके ग्रंदर कम से कम तीन-चार हजार करोड़ से 5-6 हजार करोड़ रुपये तक का मुनाफा चीनी लाबी की हुम्रा होगा में यह कहता चाहता हूं कि खुलेग्राम यह कहा जा रहा है कि म्राने वाले जो चनाव हैं इन चुनावों के लिये इस शुगर लाबी से सैंकड़ों करोड़ रुपये लेकर इनको चीनी की कीमत बढ़ाने की इजाजत दी गयी। देश के करोड़ों लोगों को इस तरह चीनी के ग्रंदर नुकसान पहुंचाया गया है। ग्राम ग्रादमी को जगह जगह चीनी नहीं मिल रही है। एक नयी बात यह है कि स्राज ही पेपर के संदर यह दिया गया है कि जो राशन की चीनी है उसका स्टाक भी खत्म हो गया है। गवर्नमेंट खुद कह रही है कि राशन की चीनी का हमारे पास स्टाक नहीं है भ्रौर नयी चीनों भ्राने तक हम राशन में भी चीनी नहीं दे सकेंगे। बजाय इसके कि इस पर नियंत्रण किया जाये इन सब बातों से गवर्नमेंट जानबझकर चीनी की कीमत बढ़ाती चली जा रही है। इस बात का इंतजार कर रही है कि बहार से जो चीनी 12 रुपये किलो म्रा रही है वह बाजार में 16 रुपये किलो बेची जाय। महोदया इससे यह स्पष्ट है कि गवर्नमेंट इस पर कंट्रोल नहीं कर रही है। प्राइम मिनिस्टर के ग्राफिस से कई बार यह बात पेपर के ग्रंदर स्रायी है कि प्राइम मिनिस्टर इससे बहुत वरीड हैं ग्रीर उन्होंने इन्स्ट्रक्शंस दी हैं कि चीनी रिलीज की जाय ताकि चीनी के दाम कम हो जाय। परन्तु दाम कम नहीं किंग्रे जः रहे हैं। मैं कहना चाहता हूं कि इस बात की इन्क्वा-यरी होनी चाहिये और यह जो करोड़ें रुपये का घोटाला—तीन हजार करोड़ चार हजार करोड़ का जो घोटाला हुग्रा है यह पैसा किसके पाह पहुंचा है जिसके हाथ में गया है, इसकी पूरी जांच होनी चाहिये। धायबाद।

SHRI SATISH PRADHAN (Maharashtra): Madam, I would like to associate myself with Prof. Vijay Kumar Malhotra.

Need to check injectable contraceptives causing adverse effects on women

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, I want to raise a very important issue. dam, through you, I want to bring the notice of this House and to notice of the Minister of Health and Family Welfare a very important issue relating to the Health Of Once again the women of this country have become guinea pigs on various experiments are tried. Madam, drugs are being dumped by nationals. Without wasting the time of the House, I want to straightaway come to the point, i.e. injectable conraceptives which have been rejected by the Federa' Drug Administration in the USA, which are banned in all progressive Western countries because they have been proved to be unsafe for the health of women, are sought to the introduced in this country. For many years, women activists have been fighting a serious battle against all sorts of agencies who say that these injectable contraceptives, are being injected into women for release of oestrogen in order to prevent conception. It causes It is also true that they have not found out whether there is a risk of breast cancer; these drugs are also carcinogenic. Women are fighting tooth and nail all over the country. In spite of all that such things are happening as if their efforts are completely useless. According to the Health Ministry the ICMR is supposed to have conducted a survey, a certain amount of research.

Their research, probably, covers 272 or 138 women. This is the number women who have been covered in their research. The research relates to one thing and it is that this is effective as a contraceptive. Nobody that it is effective as a contraceptive. It is, probably, very effective as a contraceptive. But the problem is, causes long-term fits to women; it causes harmonial imbalances; it causes cancer; it causes nausea; it causes vomiting; it causes anaemia. Nobody has note of the fact that the health of the women will be affected by Madam, it is my contention that WHO is forcing the Government of India to accept it. Only last month, a new contraceptive called Net-En, which is an injectable contraceptive, was nitroduced in the market. Now, they are trying to introduce another contraceptive called Depo-Provera, The Health Ministry itself is sponsoring it. is extremely objectionable. No proper It is because surveys have been done. women dont have the voice to protest. They say that the trials were conducted on women with their consent. there are millions of poor women and there are women who donate their kidnevs because of poverty. So. means very little in a country like ours. This is a very serious matter. The most important thing that I want to raise before this House and, through you, vey our concern about to the Governissue...(Interruptions) ment is this These are expensive drugs. It is enough that they are being sold through the chemists on prescription. I think that they are going to be introduced in the National Health Scheme. . (Interruptions) And this is something which the Government, at all costs, Through you, Madam, I want prevent. the attention . . . (Interrupdraw to tions)...

THE DEPUTY CHAIRMAN: It is a serious matter. It is a matter which concerns the life of women. It is not a It is a matter conpolitical matter. cerning all women in this country. And the Chair has to decide which should need more explanation. We are going to have a discussion on... (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN: With great respect to the Members, Prof. Vijay Kumar Malhotra spoke for much longer on sugar and I kept quiet. I do not know how Sushmaji of all the people, can object to my trying to explain to the House what serious impact it is going to have on women's health. It is very strange... ... (Interruptions).

श्रीमती सुषमा स्वराज (हरियाणा): मैं ग्रापके लिए कुछ नहीं कह रही हूं। (व्यवधान) ग्राप ख्वाम खाह मेरा नाम ले रही हैं (व्यवधान) मैंने कहा कि जारो ग्रावर के भाषण की कोई लिमिट है क्या (व्यवधान)

THE DEPUTY CHAIRMAN: thing that I must remind the Members: The Members should not question the The Chair has got all responsi-Chair. You should not ask what I bilities. am doing because in a Parliamentary democracy, my word has to go... (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN: Madam, it you permit me, I just want to say that we wanted to with your support, issues relating women in the form of a Calling Attention Motion but because there was not that much support in the House, they brought it as a Private Member's Bill; it came up last Friday, again with permission.

Madam, the contraceptive that I was mentioning about was introduced yesterday and it may be immediately introduced in the National Health Scheme. As a result, millions of poor women will Madam, for raising this be affected. and permission issue, I wanted your your you were kind enough to give me permission, and you were hearing time: On Sugar prices, this House has BJP on corruption, on scam, all Members, everybody, got up. But, this ... (Interruptions).

SHRI M. A. BABY (Kerala) We are supporting you and we want the Government to come out with a statement ... (Interruptions) ...

SHRI MD. SALIM (West Bengal): We associate ourselves with it... (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN: I am not talking about you. I am saying that the BJP Benches feel that this is too much. If that is so, I will sit down... (Interruptions)

THE DEPUTY CHAIRMAN: This is a very important issue... (Interruptions)...

SHRIMATI JAYANTHI NATARAobjected to it. (Inter-JAN: Susmaji ruptions)

श्रीमती सूषमा स्वराज: जयन्ती जी, मैं तो श्रापका समर्थन करती हं (व्यवधान)

SHRI SATISH AGARWAL (Rajasthan): We are all one with you ... (Interruptions)

THE DEPUTY CHAIRMAN: Please, order ... (Interruptions).

SHRIMATI SUSHMA SWARAJ: did not object I wanted to associate myself with it ... (Interruptions)

THE DEPUTY CHAIRMAN: Now, let us have order in the House... (Interruptions). Let there be peace... (Interruptions)

SHRIMA'II CHANDRA KALA PAN-DEY (West Bengal): Madam, I also associate myself...

THE DEPUTY CHAIRMAN: Now. the whole House associate itself with it because it is a matter... (Interruptions)

SHRI MD. SALIM: Along with that...

THE DEPUTY CHAIRMAN: Please don't interrupt . . . (InterruptionsQ

SHRI MD SALIM *

[9 MAY 1994]

THE DEPUTY CHAIRMAN: Nothing is going on record Mr. Salim, you are on the panel of Vice-Chairman I am speaking. Is it politeness, not only in the House, but outside also to out short samebady's words? Is it politeness? You want to say about the Government. You can say. You should ask for my permission. Is this the way you behave in the You are on the panel I do not expect this kind of a behaviour I am sorry. from you. I am trying to say that we are having a discussion on the Health and Family Welfare and at that time the Minister should come and answer. What else am I saying? If I was not concerned, I would not have given her permission.

SHRI M. A. BABY: We are all so exercised over the matter. That is the only thing.

THE DEPUTY CHAIRMAN. I derstand how exercised you are. I am Now, Shrimati Veena Verma.

SHRI K. R. MALKANI (Delhi): Why should she say that the House is The House is very interested? much It is a wrong kind of alleinterested. gation and insinuations... (Interruptions) ...

THE DEPUTY CHAIRMAN: Now that matter is over.

SHRIMATI SUSHMA SWARAJ: I did not want to interrupt you. I wanted to associate myself with this...

THE DEPUTY CHAIRMAN: Then, you should have asked me.

श्रीमती सूषमा स्वराज: तभी श्रापसे पुछ रही थी कि कितना टाइम लगेगा ताकि हम भी एसोसिएट करें (व्यवधान)

THE DEPUTY CHAIRMAN: Now that matter is Smt. Veena over. Verma.

^{*}Not recorded.